

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

28(ND)/2016

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018.**

**NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

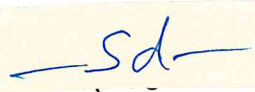
Present for the Petitioner: Mr. Manish Sharma &
Mr. Kirish Gandhi Advocates
Petitioner in person

Present for the Respondent: Mr. Diggaj Pathak, Mr. Aditya Singhal &
Ms. Madhavi. K Advocates

ORDER

Ld. Counsel for the petitioner submits that he shall file the reply of the application filed by the respondent. Copy of the same is provided to the ld. Counsel in Court. Reply be filed within 2 days. To come upon 30th November, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Ginni)